

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 283 of 2020**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

04/06.09.2021: Issue notice to respondents for which requisites etc. under registered post with A/D as well as through ordinary process must be filed within three weeks.

Call for the LCR.

Rajnish

(ANANDA SEN, J.)